

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560038.

Date: 2 SEP 1993.

APPLICATION NO(S) 592 and 637 of 1993

APPLICANTS: H.R.Ravishankar &
Other.
TO.

RESPONDENTS: Member (Finance)
Dept of Telecommunications, New Delhi
and Others.

① Sri. P.A.Kulkarni
Advocate, No.48,
5715-A-Cross
415 Block, Rajajinagar,
Bangalore-560010.

② Sri. M.Vasendra Rao,
Central Govt Staff Counsel,
High Court Bldg.
Bangalore-1

Subject:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the
ORDER/~~MEMORANDUM~~, passed by this Tribunal in the
above said application(s) on 08-09-93.

R. Mehta
22/9/93
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Issued

*gm**

Jan

AC

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Date	Office Notes	Orders of Tribunal
		<p><u>APPLICATION NUMBER 592 & 637 OF 1993</u> <u>(PKS)VC/(VR)M(A)</u></p> <p>SEPTEMBER 8, 1993.</p> <p>Sri P.A.Kulkarni, learned counsel for the applicant tells us that he finds no need to test these applications since the department has conceded the reliefs sought for by the applicants.</p> <p>The submission of Sri Kulkarni is recorded and these applications are dismissed as become over infructuous. No costs.</p> <p style="text-align: right;">Sd/-</p> <p style="text-align: right;">VICE-CHAIRMAN.</p> <p style="text-align: right;">TRUE COPY</p> <p style="text-align: right;">W. <i>[Signature]</i> 22/9/93 SECY. OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p> <p><i>[Large circular stamp of the Central Administrative Tribunal, Bangalore, with text: CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE, MEMBER (A), 84, G.O.M.R.]</i></p>